

GOVERNMENT OF INDIA  
MINISTRY OF NEW AND RENEWABLE ENERGY  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 3123**  
TO BE ANSWERED ON 03.08.2017

**PRODUCTION OF BIO-GAS AND OTHER RENEWABLE ENERGY**

3123. SHRI PINAKI MISRA:  
DR. UDIT RAJ:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether there is any policy to encourage the people from the remote and the rural areas to produce Bio-gas and other renewable energy for cooking, heating and other purposes;
- (b) if so, the details thereof;
- (c) if so, whether the Government is extending any financial or infrastructural assistance to such people; and
- (d) if so, the details of the schemes and assistance being provided by the Government to the people of rural and remote areas for production of Bio-gas?

**ANSWER**

THE MINISTER OF STATE FOR POWER, COAL, NEW & RENEWABLE ENERGY AND MINES (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

**(a) & (b):** Yes, Madam. The Ministry of New and Renewable Energy (MNRE) is implementing programmes such as National Biogas and Manure Management Programme (NBMMP), Biogas Power (off-grid) Generation Programme (BPGP), Biomass Gasifier Programme, Unnat Chulha Abhiyan (UCA) Programme, and Solar Home Lighting Systems to meet cooking, heating, lighting, small power and thermal energy needs of people in remote and rural areas of the country.

**(c):** Central Financial Assistance (CFA) is being provided under the NBMMP, which ranges from Rs.5,500/- to Rs.17,000/- per biogas plant depending on size of biogas plant, region and category of beneficiary. Under the BPGP, CFA is provided ranging from Rs.15,000/- to Rs.40,000/- per kw depending upon the capacity of biogas plant and use of biogas; under the UCA programme, CFA is provided to the beneficiaries ranging from Rs.300/- to Rs.4000/- per cook stove depending upon type and user category. Under Biomass Gasifier Programme, CFA is being provided ranging from Rs.2500 to Rs.15,000 per kilowatt depending upon its use and applications.

**(d):** Under the National Biogas and Manure Management Programme (NBMMP), family type biogas plants are set up for individual households to provide biogas as clean fuel for cooking to the people of rural and remote areas. The details of the Central Financial Assistance being provided under the NBMMP is given at **Annexure I**. Under Biogas Power Generation (off-grid) Programme (BPGP), biogas plants for decentralized power generation in the capacity range of 25 M<sup>3</sup> to 2500 M<sup>3</sup> for meeting thermal and electrical energy needs in rural areas are set up based on the availability of waste such as cattle dung, waste from forestry, rural based industries, kitchen waste etc. The details of the Central Financial Assistance provided under BPGP are given at **Annexure II**.

**ANNEXURE-I**

ANNEXURE-I, REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA  
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'PRODUCTION OF BIO-GAS AND OTHER RENEWABLE ENERGY'.

The details of Central Finance Assistance/Subsidy being provided by the Government for setting up of family type biogas plants under National Biogas and Manure Management Programme (NBMMP) in the country (as per the 12<sup>th</sup> five year plan)-

Sl. No.	Particulars of Central Financial Assistance (CFA) & States / Regions and Categories	Family Type Biogas Plants under NBMMP (1 to 6 cubic metre capacity per day )	
		1 Cubic Metre	2- 6 Cubic Metre
A.	Central Subsidy Rates Applicable (in Rs.)	Central Subsidy Rates Applicable (in Rs.)	
1.	NER States, Sikkim (except plain areas of Assam) and including SC and ST Categories of NE Region States.	15,000	17,000
2.	Plain areas of Assam.	10,000	11,000
3.	Jammu & Kashmir, Himachal Pradesh, Uttrakhand, Niligiri of Tamil Nadu, Sadar Kurseong & Kalimpong Sub-Divisions of Darjeeling, Sunderbans (W.B.) and Andaman & Nicobar Islands.	7,000	11,000
4.	Scheduled Castes / Scheduled Tribes of all States other than NE Region States including Sikkim & other Hilly States / regions as given in Sl. No.3 above.	7,000	11,000
5.	All Others	5,500	9,000

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**ANNEXURE-II**

ANNEXURE-II, REFERRED TO IN REPLY TO PART (d) OF THE LOK SABHA UNSTARRED QUESTION NO. 3123 FOR ANSWER ON 03.08.2017 REGARDING 'PRODUCTION OF BIO-GAS AND OTHER RENEWABLE ENERGY'.

Subsidy pattern for setting up Biogas based Power Generation Systems under the Biogas Power (Off-grid) Programme.

Power generating capacity	Biogas plant capacity	Requirement of DPR	CFA/subsidy limited to the following ceiling or 40% of the cost of the system whichever is less		Administrative Charges to State Nodal Departments / Agencies/BDTCs for providing technical, supervision, training support and submission of project completion and monitoring report of successful operation	
			Power Generation	Thermal applications	Power Generation	Thermal applications
3-20kW	25 M <sup>3</sup> to 85 M <sup>3</sup>	No DPR required	Rs.40,000/- (Rupees Forty thousand only)per kW	Rs.20,000/- (Rupees Twenty thousand only)per kWeq	10% of the CFA	5% of the CFA
>20kW up to 100kW	Any combination of above plants or approved alternate capacity/design	DPR required	Rs.35,000/- (Rupees Thirty five thousand only) per kW	Rs.17,500/- (Rupees Seventeen thousand five hundred only) per kWeq	Rs.1,00,000/-	Rs. 50,000/-
>100kW up to 250 kW	Any combination of above plants or approved alternate capacity/design	DPR required	Rs.30,000/- (Rupees Thirty thousand only) per kW	Rs.15,000/- (Rupees Fifteen thousand only) per kWeq	Rs.1,50,000/-	Rs.75,000/-